

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**LOK SABHA**

**UNSTARRED QUESTION NO. 1921**  
**TO BE ANSWERED ON JULY 28, 2022**

**SEWAGE TREATMENT PLANTS**

**NO. 1921. SHRI D.M. KATHIR ANAND:**

**SHRI ANURAG SHARMA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government has constructed Sewage Treatment Plants under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) Scheme;**
- (b) if so, the details thereof, State-wise including Tamil Nadu and Uttar Pradesh;**
- (c) whether the Government has given any financial support to city corporations and municipal corporations in Tamil Nadu and Uttar Pradesh under AMRUT for the establishment of sewage treatment plants, particularly in Vellore and Jhansi Parliamentary Constituencies;**
- (d) if so, the details thereof; and**
- (e) the steps taken by the Government to fund the industrial units at Tirupattur Vaniyambadi and Ambur, Vellore, Gudiyattam, Ranipet etc. in Tamil Nadu and Uttar Pradesh?**

**ANSWER**

**THE MINISTER OF STATE IN THE**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI KAUSHAL KISHORE)**

**(a)& (b): Sanitation is a State subject and function of its Urban Local Bodies (ULBs) and it is the responsibility of State/ ULBs to plan, design, execute and operate sanitation projects in the urban areas of the country.**

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**Ministry of Housing and Urban Affairs supplements the efforts of the States/ ULBs in providing infrastructure for basic services such as sewerage infrastructure including Sewage Treatment Plants (STPs) in urban areas through its various flagship Missions/ Schemes. The Government has launched Atal Mission for Rejuvenation and Urban Transformation (AMRUT) on 25 June, 2015 in 500 Mission cities. Augmentation, rehabilitation of existing STPs and construction of new STP is one of the admissible components under the Mission.**

**Under AMRUT ₹32,456 crore (42%) has been allocated to sewerage and septage projects and so far, 282 STPs with a total capacity of 6,246 Million Litres Per Day (MLD) have been taken up. Of this, 128 STPs with a total capacity of 2,740.7 MLD have already been completed. The State-wise details are at ANNEXURE.**

**(c) & (d): Under AMRUT, projects have been selected, appraised, approved and implemented by the concerned States/ Union Territories (UT)/ ULBs as per their local conditions/ constraints and the requirement including establishment of sewage treatment plants.**

**In Jhansi Parliamentary constituency of Uttar Pradesh, Jhansi and Lalitpur ULBs are covered under AMRUT. No sewage treatment plant has been taken up by the State in Jhansi Parliamentary constituency of Uttar Pradesh.**

**In Vellore Parliamentary constituency of Tamil Nadu, two ULBs namely Ambur and Vellore are covered under AMRUT. One STP in each city has been taken up by the State in these cities. Details of STP projects are as below:**

<b>S.No</b>	<b>City</b>	<b>Title</b>	<b>Project Cost (in ₹ Cr.)</b>	<b>Status</b>	<b>Type of STP project</b>	<b>Treatment capacity to be added (MLD)</b>
<b>1</b>	<b>Ambur</b>	<b>Underground Sewerage</b>	<b>165.55</b>	<b>Under Implementation</b>	<b>New Sewage Treatment Plant (STP)</b>	<b>16.71</b>
<b>2</b>	<b>Vellore</b>	<b>Underground Sewerage - Phase II Area</b>	<b>343.51</b>	<b>Under Implementation</b>	<b>Augmentation of Existing STP</b>	<b>2.5</b>

**(e): Under AMRUT, fund are not released to any industrial units.**

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**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 1921 REGARDING “SEWAGE TREATMENT PLANTS”, DUE FOR ANSWER IN THE LOK SABHA ON 28 JULY, 2022.**

**State wise Sewage Treatment Plants (STPs) under AMRUT**

S.No	State	STP Completed		STP Under Progress		Total	
		No.	Capacity (in MLD)	No.	Capacity (in MLD)	No.	Capacity (in MLD)
1	Andhra Pradesh	0	0	22	187	22	187
2	Arunachal Pradesh	0	0	1	3	1	3
3	Chhattisgarh	2	31.2	2	232	4	263.2
4	Daman and Diu	1	4	0	0	1	4
5	Gujarat	30	1437.5	10	241.5	40	1679
6	Haryana	15	112	7	144	22	256
7	Himachal Pradesh	0	0	2	20.9	2	20.9
8	Jammu & Kashmir	1	4	1	2	2	6
9	Jharkhand	0	0	1	50	1	50
10	Karnataka	19	187	4	85	23	272
11	Kerala	1	5	9	34.97	10	39.97
12	Madhya Pradesh	20	493	30	466.75	50	959.75
13	Maharashtra	2	50	23	931.5	25	981.5
14	Meghalaya	0	0	1	1.65	1	1.65
15	Odisha	1	1	0	0	1	1
16	Punjab	3	64	5	402	8	466
17	Rajasthan	22	88	14	37	36	125
18	Tamil Nadu	4	114	8	335.82	12	449.82
19	Telangana	2	18	0	0	2	18
20	Uttar Pradesh	5	132	9	276	14	408
21	Uttarakhand	0	0	4	49.45	4	49.45
22	West Bengal	0	0	1	4.3	1	4.3
<b>Grand Total</b>		<b>128</b>	<b>2740.7</b>	<b>154</b>	<b>3504.84</b>	<b>282</b>	<b>6245.54</b>

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